

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 30.07.2019

No. 271 A: In exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the Probationary Civil Judge (Junior Division) named in column no. 2 of the table given below, the powers of Judicial Magistrate 2nd Class for the District noted against her name in column no. 3 of the table.

Sl. No.	Name of the Officer with designation and present place of posting.	Name of the District
1.	2.	3.
1.	Ms. Leela, Probationary Civil Judge (Junior Division), Patna.	Patna

By order of the High Court,

Sd/- S.K. Panwar

Registrar General I/C

Memo. No. 62757-62772 / Dated, Patna the 30.07. 2019

Copy forwarded to the Principal Secretary to the Govt. of Bihar, Department of General Administration, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G. A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna/ I/C Registrar (I.T.)-cum-C.P.C., Patna High Court, Patna/ J.R.-cum- P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Authority, Patna/ Section Officer, J.O.S.R.R, Patna High Court, Patna/ Section Officer, Monitoring Cell II, Patna High Court, Patna/ Section Officer, Computer Cell, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna/ District and Sessions Judge, Patna for information (and communication to the officer concerned.)

(-) For D. J. concerned only.



Registrar General I/C